

In The Central Administrative Tribunal (10)  
Jaipur Bench, Jaipur

OA/TA/MP No 581/99

Suresh Chandra Sharma Versus U.O.G.L.O.S.

Date of Order	Orders
15.2.2001 <i>Received 18/2/2001</i>	<p>Mr. Surendra Singh - Counsel for applicant. Mr. Hemant Gupta - Proxy of Mr. M. Rafiq - Counsel for respondents.</p> <p>The counsel for the applicant seeks to withdraw the O.A with a liberty to file fresh, if so advised.</p> <p>In view of the submissions made before us, we dispose of the O.A as withdrawn with a liberty to file a fresh application, if so advised.</p> <p><i>Gopal Singh</i> (Gopal Singh) Member (A).</p> <p><i>S.K. Agarwal</i> (S.K. Agarwal) Member (J).</p> <p><i>167/2001</i></p>